

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 323 OF 2017 &
IA NO. 828 OF 2017**

Dated : 04th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

**The Kerala High Tension and Extra High Tension Appellant(s)
Industrial Electricity Consumers' Association
Versus
Kerala State Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Atul Shankar Vinod
Mr. M.P. Vinod

Counsel for the Respondent(s) : Mr. Mukund P. Unny
Mr. P.V. Dinesh for R-2

ORDER

Due to paucity of time, the matter could not be taken up for hearing.

As agreed by learned counsel for the parties, list the matter for hearing on **31.07.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/pk